

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 53/12	TP 37/16	Hearing	397/ 398	Prof. D. Aravindak- shan Vs. Asgastya Bio Pharma India Ltd. & 5 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **ARUN GADGE**
9945482525

Adv for Petitioner

[Signature]

② **A.M. Sridharan**
K.S. VADIVELU
94483-55070

*Advocate for
respondents no: 1 to 7*

T.T. Jindal
5/6/2017

Counsel for Petitioner is present. Counsel for petitioner filed amendment petition. Registry is directed to check and put up. Counsel for respondent requested time to file counter.

List it on 13.06.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)